

THE HIGH COURT OF KERALA

Kochi-682 031

Dated-10/07/2018

12 JUL 2018 PROCEEDINGS

Judicial Department - Establishment - Inter-district transfer of L.D.
Clerk - Sanctioned - Orders issued.

- Read :-
1. Letter No. A1-2369/2018 dated 16/04/2018 of the District Judge, Kalpetta.
 2. High Court O.M No.C7-36824 dated 02/05/2018.
 3. Letter No. Esst:INTER/5101/18 dated 02/06/2018 of the District Judge, Thodupuzha.
 4. Application dated 29/05/2018 of Sri. Lalu V.K, Senior Clerk, Sub Court, Devikulam.
 5. G.O (MS) No. 04/61/PD dated 02/01/1961.

ORDER NO. C7-36824/2018

As per the letter read as 1st paper above, the District Judge, Kalpetta has reported one vacancy of L.D. Clerk, to be filled up by the High Court through inter-district/departmental transfer.

After consideration of the application received in pursuance of High Court O.M read as 2nd paper above, the High Court has decided to grant inter- district transfer to the seniormost candidate Sri. Lalu V.K, Senior Clerk, Sub Court, Devikulam. He has expressed his willingness to be ranked as junior to juniormost Clerk in the Civil judicial wing of Kalpetta district.

Accordingly, Sri. Lalu V.K, Senior Clerk, Sub Court, Devikulam is transferred and allotted to the Civil Judicial wing of Kalpetta district subject to the terms and conditions laid down in the Government Order read as 5th paper above, and other rules governing inter-district transfer of Government employees.

The District Judge, Kalpetta shall issue necessary posting orders to the transferee.

Sri.Lalu V.K shall be relieved on receipt of posting orders from the District Judge, Kalpetta.

(By Order)


K. Haripal

Registrar (Subordinate Judiciary)

To

The District Judge, Kalpetta
The District Judge, Thodupuzha.
The Person concerned (through the District Judge Thodupuzha.)
The Administrative Records Section, High Court (2 copies).
The File/The Stock File.

Copy to;

✓The IT section, (for publishing in the High Court Web Site).

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10/7/18